

SECTION-XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 29141 OF 2013
WITH PRAYER FOR INTERIM RELIEF

THE REGIONAL PROVIDENT FUNDS COMMR. & ANR.

...PETITIONER

VERSUS

M/S. PREETI NURSING HOME

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 02.11.2015 when the Court was pleased to pass the following order:

**"Perused the letter.
Additional documentss be filed within four weeks, as
prayed for.
List thereafter."**

It is submitted that in pursuance of order quoted above, counsel for the petitioners has on 06.11.2015 filed an application for filing additional documents alongwith application for exemption from filing official translation with affidavit, which have been registered as I.A. Nos. 5 & 6. Copy of the same has already been included in the paper books.

Service is complete.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 14th December, 2015.

ASSISTANT REGISTRAR

Copy to: Mr. Anup Kumar, Adv.
Mr. Tanmaya Agarwal, Adv.

ASSISTANT REGISTRAR